GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA STARRED QUESTION NO. 61 TO BE ANSWERED ON 08/12/2023

BENEFICIARIES UNDER PM-KISAN

*61. Dr. Sasmit Patra:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

(a) the number of beneficiaries under the PM-KISAN Yojana, State-wise;

(b) the number of beneficiaries under PM-KISAN in Odisha, district-wise;

(c) whether Government is planning to include agricultural laborers to receive benefits under

the scheme; and

(d) the initiatives of Government to ensure the integration of all eligible farmers in the scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 61 RAISED BY Dr. SASMIT PATRA, MP DUE FOR REPLY ON 08/12/2023.

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 2.81 lakh Cr to more than 11 Cr farmers in 15 instalments, so far.

The number of beneficiaries State/UT-wise who received the benefits of the 15th instalment is available at Annexure-I and the number of beneficiaries District-wise for Odisha State who received the benefits of the 15th instalment is available at Annexure-II.

- (c): There is no such proposal under consideration.
- (d): The Government has taken several initiatives to ensure that all the eligible farmers are on-boarded in the PM-KISAN scheme. The initiatives include:
 - (i) There is a facility of Farmers' Corner on the PM Kisan portal where farmers can register and update their details.
 - (ii) State/UT Governments have been provided facility of registering the farmers in bulk mode and through direct entry.
 - (iii) Over 4.0 lakh Common Service Centers have been on-boarded across the country to provide farmers registration facility at their doorsteps.
 - (iv) PM-KISAN Mobile app with the feature of face authentication has been developed and available to the farmers for self-registering and completing their eKYC status on the PM Kisan scheme
 - (v) "Know Your Status" (KYS) module/ facility has been provided on the portal where the farmers can view their complete details regarding payment status, eligibility status, etc. Through, KYS farmers can know the status of their land seeding, Aadhaar linking with bank accounts and e-KYC on single click. Also, if e-KYC has not been done, then the farmer can reach the e-KYC Module with one click and can complete his/ her e-KYC successfully.
 - (vi) To ensure that the benefits are transferred to the bank accounts of the beneficiaries, payment to Aadhaar linked bank accounts has been enabled.
 - (vii) Further, the PM-KISAN scheme has robust grievance redressal system in place. The farmers can register their grievances on the PM-KISAN portal and also take help of 24x7 IVRS facility for their effective and timely resolution. The farmers

can also use the facility to register their grievances, if any through Public Grievances portal.

(viii) In addition to the above, the Government of India has developed Kisan e-Mitra (AI Chatbot) – Farmers' digital assistance to address their queries in their own languages and thereby empowering the farmers through technological interventions. The Kisan e-Mitra is removing the existing technological and language barriers of the farmers. The Kisan-eMitra, AI Chatbot is initially available in 5 languages i.e. English, Hindi, Odiya, Tamil and Bangla.

Annexure-I

Sr No	State Name	No. of Beneficiaries
1	Andaman And Nicobar Islands	3,620
2	Andhra Pradesh	39,56,907
3	Arunachal Pradesh	54,805
4	Assam	12,15,780
5	Bihar	72,23,706
6	Chandigarh	275
7	Chhattisgarh	21,54,139
8	Delhi	8,302
9	Goa	5,982
10	Gujarat	42,35,541
11	Haryana	13,84,966
12	Himachal Pradesh	7,15,975
13	Jammu And Kashmir	7,65,552
14	Jharkhand	12,59,784
15	Karnataka	43,78,002
16	Kerala	23,50,845
17	Ladakh	14,805
18	Lakshadweep	608
19	Madhya Pradesh	75,68,418
20	Maharashtra	84,54,770
21	Manipur	5,871
22	Meghalaya	54,729
23	Mizoram	55,656
24	Nagaland	1,18,506
25	Odisha	24,96,867
26	Puducherry	8,054
27	Punjab	4,97,228
28	Rajasthan	48,65,927
29	Sikkim	13,945
30	Tamil Nadu	20,45,364
31	Telangana	28,71,805
32	The Dadra And Nagar Haveli And Daman And Diu	10,346
33	Tripura	1,94,945
34	Uttar Pradesh	1,75,61,128
35	Uttarakhand	6,79,658
36	West Bengal	39,80,670
	Grand Total	8,12,13,481

State-wise details of the number of beneficiaries who received the 15th instalment of the PM-KISAN scheme under the PM-KISAN as on 04.12.2023

Annexure-II

Sr No	District	Beneficiaries
1	Anugul	97,246
2	Balangir	1,32,300
3	Baleshwar	1,71,561
4	Bargarh	1,11,786
5	Bhadrak	1,10,829
6	Boudh	36,337
7	Cuttack	1,04,878
8	Deogarh	28,456
9	Dhenkanal	76,522
10	Gajapati	32,601
11	Ganjam	1,33,365
12	Jagatsinghapur	90,939
13	Jajapur	93,042
14	Jharsuguda	23,270
15	Kalahandi	1,10,400
16	Kandhamal	49,269
17	Kendrapara	84,435
18	Kendujhar	1,54,619
19	Khordha	52,625
20	Koraput	50,998
21	Malkangiri	28,941
22	Mayurbhanj	1,88,346
23	Nabarangpur	65,968
24	Nayagarh	50,120
25	Nuapada	67,207
26	Puri	1,19,509
27	Rayagada	35,009
28	Sambalpur	45,701
29	Sonepur	45,606
30	Sundargarh	1,04,982
	Grand Total	24,96,867

District-wise details of the number of beneficiaries for the State of Odisha who received the 15th instalment of the PM-KISAN scheme under PM-KISAN as on 04.12.2023
